

NATIONAL COMPANY LAW APPELLATE TRIBUNAL
 6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU
 DAILY CAUSE LIST DATED **29.04.2026** (WEDNESDAY)
 CHENNAI BENCH (**HYBRID MODE**)
10:30 AM

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**In the Court of Hon'ble Mr. Justice Sharad Kumar Sharma, Member (Judicial),
 Hon'ble Mr. Jatindranath Swain, Member (Technical)**

Note: No Mention will be permitted without prior consent of the other side.

For Admission (Fresh Cases)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) No. 49/2026	Sivaraj Spinning Mills Pvt Ltd Vs Sri Shanmugavel Mills Pvt Ltd & Anr.	Mr. Karthik Ranganathan	
2.	Comp App (AT) (CH) (Ins) No. 99/2026 For Stay IA No. 297 & 298/2026 For Condone Delay IA No. 299/2026 Delay in refiling IA No. 431/2026	Principal Commissioner of Customs Vs Rajendra Prasad Tak Former Liquidator of KVK Nilachal Power Pvt Ltd & 3 Ors. WITH	Mr. Sai Srujan Tayi	
3.	Comp App (AT) (CH) (Ins) No. 100/2026 For Stay IA No. 300/2026 For Condone Delay IA No. 301/2026 Delay in refiling IA No. 432/2026	Principal Commissioner of Customs Vs UCO Bank & 4 Ors.	Mr. Sai Srujan Tayi	

Defective Cases

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
4.	Comp App (AT) (CH) (Ins) No. 231/2026 (With defects)	State Bank of India Vs Mallampati Madhu	Mr. Pranava Charan	
5.	Comp App (AT) (CH) (Ins) No. 232/2026 (With defects)	State Bank of India Vs Nama Seethaiah	Mr. Pranava Charan	
6.	Comp App (AT) (CH) (Ins) No. 233/2026 (With defects)	State Bank of India Vs Kamma Srinivasa Rao	Mr. Pranava Charan	
7.	Comp App (AT) (CH) (Ins) No. 237/2026 For Condone Delay IA No. 673/2026 For Stay IA No. 674/2026 (With Defects)	Karnataka State Cooperative Apex Bank Ltd Vs Ritesh Mahajan & 4Ors	Mr. AS Vishwajith	

8.	Comp App (AT) (CH) (Ins) No. 239/2026 For Stay IA No. 680/2026 (With Defects)	Assistant Commissioner, Central Tax and Central Excise Vs CS Ramachandran & Anr.	Mr. PG Jayashankar	
9.	Comp App (AT) (CH) (Ins) No. 241/2026 (With Defects)	RS Melgiri & Company. Vs KKR Products and Marketing Pvt Ltd	Mr. AM Sridharan	
10.	Comp App (AT) (CH) (Ins) No. 243/2026 For Stay IA No. 687/2026 For Condone Delay IA No. 688/2026 (With Defects)	Vangala Bikshapathi & Anr. Vs State Bank of India & Anr	Dr. Pundla Bhaskara Mohan	
11.	Comp App (AT) (CH) (Ins) No. 244/2026 For Stay IA No. 689/2026 (With Defects)	C. Rameswara Reddy Suspended Director & Promoter of Lakshmi Kantha Spinners Ltd & Anr. Vs Dommeti Surya Ramakrishna Saibaba, Liquidator of the Corporate Debtor& Anr.	Mr. Avinash Krishnan Ravi	
12.	Comp App (AT) (CH) (Ins) No. 246/2026 For Stay IA No. 692/2026 For Condone Delay IA No. 693/2026 Delay in refiling IA no. 694/2026 (With Defects)	Nualco Pvt Ltd Vs K Murali Krishna Prasad, RP of Raine Industries & Engineering Pvt Ltd & 2 Ors.	Ms. Anandha Lakshmi	
13.	Comp App (AT) (CH) No. 50/2026 To dispense with IA No. 705/2026 For Stay IA No. 706/2026 (With Defects)	Kunhimahin Moideen Kunhi Vs Vintage Hotels Pvt Ltd & 2 Ors.	Mr. Sandeep Kumar Ambalavanan	

For Orders

(Request for adjournment in Item No. 14 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
14.	Comp App (AT) (CH) (Ins) No. 129/2022 For Exemption IA No. 307/2022 For Stay IA No. 308/2022	Nandamuri Meenalatha, Erstwhile Director of Vantage Spinners Pvt Ltd Vs The Cotton Corporation of India Ltd & Anr	Mr. Avinash Krishnan Ravi	Mr. Anirudh Krishnan R1

15.	IA No. 1344/2025 (For Stay) in Comp App (AT) (CH) (Ins) No. 474/2025 For Additional Docs IA No. 1345/2025	MS Prabhakar Promoter and Ex-Managing Director, Kadevi Industries Ltd & Anr Vs G Satyanarayana Murthy (Deceased) Erstwhile Liquidator, Kadevi Industries Ltd & Anr	Mr. D Narendar Naik	Mr. Bendi Raviteja R2
16.	Comp App (AT) (CH) (Ins) No. 175/2026 For Stay IA No. 517/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. Pranav V Shankar	Ms. Sunita Sharma For Caveator
17.	Comp App (AT) (CH) (Ins) No. 157/2026 (With Defects)	Nagaraj CM Vs Sir M Visvesvaraya Co-Operative Bank Ltd WITH	Mr. Pranav V Shankar	
18.	Comp App (AT) (CH) (Ins) No. 88/2026 For Stay IA No. 256/2026	Arun Kumar HP Vs Sir M Visvesvaraya Co-operative Bank Ltd	Mr. S Vivekananda	Ms. T Poornima

For Direction

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
19.	Restoration (AT) (CH) No. 03/2026 in Comp App (AT) (CH) (Ins) No. 206/2025 For Stay IA No. 583/2025 For Condone Delay IA No. 433/2026 Delay in refiling IA No. 434/2026	Assistant Commissioner Vs C A Rajendran PR, RP of Asten Realtors Pvt Ltd & Anr	Mr. EK Kumaresan	
20.	Restoration (AT) (CH) No. 05/2026 in Comp App (AT) (CH) (Ins) No. 38/2025 For Stay IA No. 142/2025 For Condone Delay IA No. 504/2026 Delay in refiling IA No. 505 & 506/2026	Assistant Commissioner, State Goods and Service Taxes Dept. Vs CA Rajendran PR & Anr.	Mr. EK Kumaresan	
21.	IA No. 590/2026 (To Adv. Hg.) in Comp App (AT) (CH) (Ins) No. 494/2025	Orchid Valley Apartment Buyers Association Vs Sub Registrar & 4 Ors	Mr. Bijoy P Pulipra	Mr. T Sai Krishnan R5

For Admission (After Notice)

(Requests for adjournment in Item Nos. 22-25 will not be entertained)

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
22.	Comp App (AT) (CH) (Ins) No. 98/2023 For Stay IA No. 341/2023 For Exemption IA No. 340/2023	SNJ Distillers Pvt Ltd & Anr Vs The Punjab National Bank & 2 Ors. WITH	Mr. Avinash Krishnan Ravi	Mr. ML Ganesh R1 Mr. R Vidhya Shankar R3
23.	Comp App (AT) (CH) (Ins) No. 109/2022 For Stay IA No. 252/2022 For Direction IA No. 784 & 1031/2022	Sheena Adarsh, Ex-Director of Corporate Debtor, Apollo Distilleries & Breweries Pvt Ltd Vs Punjab National Bank & 2 Ors. WITH	Mr. Rohan Rajasekaran	Mr. Varun Srinivasan R1 Mr. VV Sivakumar R2 Mr. R Vidhya Shankar R3
24.	Comp App (AT) (CH) (Ins) No. 09/2022 For Exemption IA No. 18/2022 For Stay IA No. 19/2022	S. Rajendran Vs South India Hotels Pvt. Ltd. & 8 Ors. WITH	Ms. M. Savitha Devi	Mr. Rohan Rajasekaran R1 Mr. Karuppaiah Meyyappan- R2 Mr. NV Prakash-R9
25.	Comp App (AT) (CH) (Ins) No. 01/2022 For Exemption IA No. 02/2022	SNJ Distillers Pvt Ltd & Anr Vs S. Rajendran & 11 Ors	Mr. Avinash Krishnan Ravi	Ms. M Savitha Devi R1 Mr. Rohan Rajasekaran R2 Mr. Karuppaiah Meyyappan- R3 Mr. ML Ganesh-R10 Mr. NV Prakash-R11
26.	Comp App (AT) (CH) No. 36/2024 For Exemption IA No. 616/2024 For Stay IA No. 617/2024	Casino Hotels Ltd & 10 Ors Vs KC Thomas & 37 Ors. WITH	Mr. TK Bhaskar	Dr. KS Ravichandran, PCS
27.	Comp App (AT) (CH) No. 44/2024 For Urgent Hearing IA No. 747/2024 For Directions IA No. 1032/2024	KC Thomas & 37 Ors. Vs Casino Hotels Ltd & 11 Ors	Dr. KS Ravichandran, PCS	Mr. TK Bhaskar
28.	Comp App (AT) (CH) (Ins) No. 384/2023 For Stay IA No. 1162/2023 Leave to file IA No. 1163 &1164/2023 For Additional docs. IA No. 1015/2024	Paradeep Port Trust Vs Vedanta Limited & Anr	Ms. K Jayasudha	Ms. Deepika Thakur R1 Mr. Pranava Charan R2
29.	Comp App (AT) (CH) (Ins) No. 472/2024 For Stay IA No. 1297/2024	Comandur Parthasarathy Vs Suhasini Ashok B Erstwhile IRP & 4 Ors	Ms. Kopal Sharraf	Mr. Bendi Raviteja- R1 Mr. Sai Sanjay Suraneni- R2 R3 R4

30.	Comp App (AT) (CH) (Ins) No. 473/2024 For Direction IA No. 1300/2024	Regional Provident Fund Commissioner-II, Employees Provident Fund Organisation Vs Dileep KP, Resolution Professional & Anr.	Mr. Vishnu	
31.	TA (AT) No. 01/2025 (Comp App (AT) (Ins) No. 1847/2025 For Stay IA No. 7187/2025 For Exemption IA No. 7189/2025)	Vijay Pitamber Lulla Liquidator of Bhuvana Infra Projects Pvt Ltd Vs The Income Tax Officer (TDS) Ward-1(1)	Mr. Anuj Tiwari	
32.	Comp App (AT) (CH) No. 31/2025 For Stay IA No. 478/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd WITH	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
33.	Comp App (AT) (CH) No. 32/2025 For Stay IA No. 479/2025	The Registrar of Companies, Karnataka Vs Azim Premji Trustee Company Pvt Ltd	Mr. Avinash Krishnan Ravi	Mr. H Karthik Seshadri
34.	Comp App (AT) (CH) No. 105/2025	SBICAP Trustee Company Ltd Vs Andhra Pradesh Power Finance Corporation Limited	Mr. VVSN Raju	Mr. D Narendar Naik
35.	Comp App (AT) (CH) No. 113/2025 For Exemption IA No. 1269/2025 For Stay IA No. 1270/2025	3A Capital Services Limited Vs NGEF Limited	Ms. Anusha Peri	Mr. Saji P John
36.	Comp App (AT) (CH) No. 119/2025 For Stay IA No. 1346/2025	Saraswati Power and Industries Pvt Ltd. Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors. WITH	Mr. Maharshi Viswaraj	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R4 Mr. Avinash Krishnan Ravi R6 Mr. Krishna Sumanth R7 Mr. TK Bhaskar
37.	Comp App (AT) (CH) No. 128/2025 For Stay IA No. 1435/2025	Yeduguri Sandinti Vijaya Rajasekhara Reddy Vs Yeduguri Sandinti Jagan Mohan Reddy & 8 Ors.	Mr. Arjun Suresh	Mr. Y Suryanarayana R1 R2 Mr. Roshan Atiq R5 Mr. Krishna Sumanth R7
38.	Comp App (AT) (CH) (Ins) No. 135/2025	German Solar Asia Pte Ltd Vs Zytech Solar India Pvt Ltd	Mr. Surya Teja Nalla	Ms. Shireen Sethna Baria
39.	Comp App (AT) (CH) (Ins) No. 424/2025 For Stay IA No. 1207/2025	Kokku Prabhu Venkata Anjani Kumar Suspended Director, Ramakrishna Township & Projects Pvt Ltd Vs SREI Equipment Finance Ltd & Anr	Mr. P Elayarajkumar	Mr. Anant Merathia R1 Mr. VVSN Raju R2

40.	Comp App (AT) (CH) (Ins) No. 460/2025	Green Morning Horticulture Pvt Ltd Vs Lakshmi Infrastructure & Developers India Pvt Ltd	Mr. VVSN Raju	
41.	Comp App (AT) (CH) (Ins) No. 488/2025 For Direction IA No. 1388/2025 To dispense with IA No. 1389/2025	Regional Provident Fund Commissioner-II, EPFO Vs Furnace Fabrica (India) Ltd, Rep by RP & Anr.	Mr. R Vishnu	Menon & Mankava R2
42.	Comp App (AT) (CH) (Ins) No. 50/2026 For Stay IA No. 123/2026 To dispense with IA No. 125/2026	The Central Board of Trustees Rep by Regional Provident Fund Commissioner-II, EPFO Vs Alok Kumar Agarwal, RP of Furnace Fabrica (India) Ltd & Anr.	Mr. R Vishnu	Menon & Mankava R1
43.	Comp App (AT) (CH) (Ins) No. 528/2025	Sandeep Khurana Vs Eco Hotels India Pvt Ltd	Mr. Sandeep Khurana Party in person	Mr. Akhil Suresh
44.	Comp App (AT) (CH) (Ins) No. 547/2025 For Exemption IA No. 1532/2025 For Additional Docs. IA No. 1533/2025	P Naroatham Rao Erstwhile Director of Pravista Infra Pvt Ltd Vs Indian Bank & Anr.	Mr.KP Pramodh Kumar	Mr. Raja Shekar Rao Salvaji R1 R2
45.	Comp App (AT) (CH) (Ins) No. 40/2026 For Stay IA No. 100/2026	R Sadasivan Liquidator of Surana Industries Ltd (In Liquidation) Vs Ritesh Rai Suspended Director, RKKR Steels Pvt Ltd & Anr	Mr. J Manivannan	Mr. Vigneshwar Elango R1 Mr. Ravi Rajagopalan R2
46.	Comp App (AT) (CH) (Ins) No. 48/2026 For Additional Docs IA No. 116/2026	Piramal Finance Ltd & Anr. Vs Atria Brindavan Power Pvt Ltd	Ms. Arva Merchant	
47.	Comp App (AT) (CH) (Ins) No. 63/2026 For Stay IA No. 159/2026	Madhucon Infra Ltd Vs State Bank of India & 7 Ors.	Mr. Raja Shekar Rao Salvaji	Mr. Pranava Charan R1

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
48.	Comp App (AT) (CH) (Ins) No. 44/2023 For Stay IA No. 158/2023	VV Raghupathi Rao Vs Bank of Maharashtra, SAMB & Anr	Mr. TVL Narasimha Rao	Mr. T Ravichandran R1

49.	Comp App (AT) (CH) (Ins) No. 430/2023	Winntus Formworks Pvt Ltd Vs Aishwarya Business Corporation Pvt Ltd	Mr. Gursat Singh	Mr. John T Sebastian
50.	Comp App (AT) (CH) (Ins) No. 93/2024	Deputy Commissioner, Works Contract, Kerala State Goods & Services Dept., Ernakulam Vs Vinod Balachandran FCA, Liquidator, Albanna Engineering India Pvt Ltd	Mr. EK Kumaresan	Mr. M Sivavarthanan
51.	Comp App (AT) (CH) (Ins) No. 241/2024 For Stay IA No. 640/2024	Ashok Sethia, Director & Authorised Rep of Anjani PRS Blends Pvt Ltd & Anr Vs Chinnam Poorna Chandra Rao, Liquidator of Victory Transformers & Switchgears Ltd	Ms. Shubharanjani Ananth	Mr. AG Sathyanarayana

02.00 PM

**In the Court of Hon'ble Mr. Justice N Seshasayee, Member (Judicial),
Hon'ble Mr. Jatindranath Swain, Member (Technical)**

For Hearing

S.No.	Case No.	Name of the Parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT) (CH) (Ins) No. 50/2025 For Stay IA No. 186/2025 To dispense with IA No. 187/2025	Aakash Educational Services Ltd Vs GLAS Trust Company LLC & 2 Ors.	Mr. Vishnu Mohan	Mr. Thriyambak J Kannan- R1 Ms. Pooja Mahajan R2
2.	Comp App (AT) (CH) (Ins) No. 139/2025 For Exemption IA No.374 & 375/2025 For Interim Relief IA No. 376/2025	GLAS Trust Company LLC Vs Shailendra Ajmera, RP of Think & Learn Pvt Ltd & 3 Ors	Mr. Thriyambak J Kannan	Ms. Lakshana Viravalli R1 Mr. Vishnu Mohan R2
3.	Comp App (AT) (CH) No. 137/2025 For Stay IA No. 1539/2025 For Exemption IA No. 1540/2025 For Direction IA No. 1768/2025 & 200/2026 For Intervention IA No. 1788/2025	Think & Learn Pvt Ltd (In Corporate Insolvency Resolution Process) through its RP, Shailendra Ajmera Vs Aakash Educational Services Ltd & 23 Ors	Ms. Lakshana Viravalli	Mr. Rahul Balaji R1 Mr. Shyamohan R2 Mr. AR Ramanathan R10-R15

INSTRUCTIONS FOR SMOOTH VC HEARINGS

1. Upon clicking the join button, the Learned Advocate/Authorized Representative/Party-in-Person shall enter the following particulars: - **(a) Item No. (b) Name (c) Appellant / Respondent / Party-in-Person**
2. In case of mentioning, the Learned Advocate/ Authorized Representative/ Party-in-Person shall enter “**Mentioning-Name**”.
3. After joining, it must be ensured that **the video is always on ‘OFF’ mode** and the Mic is always on MUTE mode. Video should be switched **ON only** by the Counsel for the parties/litigants to a case, when the concerned Item No. is called for **hearing** and Mic should be UNMUTED only by the party speaking. All other participants shall keep their respective Mic MUTED.
4. Detailed instructions for joining video conferencing are made available at:
<https://nclat.nic.in/sites/default/files/2023-11/Instructions%20for%20joining%20Video%20Conferencing.pdf>
5. The appearance slips may be sent at: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com
6. Kindly follow the above instructions for joining video conferencing available on the website of the NCLAT.
7. For any technical support Parties may contact the following officials during the office hours on working days:
VC Support – Ms. Anusha, Ms. Hemavathy Krishnan and Mr. Ram Prasath B. (044-28880500),
or through email on e-mail ID: itsupport.chennai@nclat.gov.in , vcnclatchennai5@gmail.com

Copy to:

By the order of Hon’ble Member (Judicial)

Chennai Bench

1. Notice Board
2. Website: www.nclat.nic.in